

Filing No. ABA/8264/2020

Devendra Kumar Gupta Vs The State of Jharkhand

Advocate's Name- Munna Lal Yadav

- 9.i) True T/C of Page no. 11 differs from original.
- ii) Father's name of Petitioner in Vak. differs page 1
- iii) P.S. Not stated in Vak.
- iv) Court's name stated in Para 12 may be verified.
- v) Age of deponent may be verified.